Annexure -7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09-11-2021

					List of	operational credito	ors (Governme	nt dues)				
SI.	Details of Claimant		Details of claim									
No.			received									
						1	1					
	Department	Government	Date of	Amount	Amount Admitted	Nature of	Amount	Amount				
			receipt	claimed	Provisionally	claim	covered by	covered by				
							security	guarantee				
							interest					
		Office of the Joint Commissioner										
1		Commercial Taxes, Alipore Charge,		22,05,11,601	20,07,60,762							
	Commercial Taxes	Kolkata				Statutory Dues	Nil	Nil				
		The Assistant Commissioner (ST)										
2		The Assistant Commissioner (ST) Annasalai Assessment Circle Chennai-6		48,736	48,736							
	Commercial Taxes		25-11-2021			Statutory Dues	Nil	Nil				
					2 0 00 00 400 10							
		Total		22,05,60,337.00	20,08,09,498.10							
	Note: As the books & accounts are not availble. Hence the claims are provisiinally admitted based on the proof of cla											

; List of creditors as on: 29.09.2022

	contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	verification	
NA	Nil	Nil	1,97,50,839		
NA	Nil	Nil		<u>\</u>	
]	share in CoC, if applicable NA	% of voting share in CoC, if applicable claim NA Nil	% of voting share in CoC, if applicable claim claim dues, that may be set-off NA Nil NA Nil	% of voting share in CoC, if applicableclaimmutual dues, that may be set-offnot admittedNANilNil1,97,50,839NANilNil1,97,50,839	% of voting share in CoC, if applicableclaimmutual dues, that may be set-offnot admittedverificationNANilNil1,97,50,839-NANilNil-